

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 240/MP/2016**

Subject : Petition for seeking declaration that no relinquishment charges are payable for termination of the Medium-term Open Access dated 6.10.2015, granted to the petitioner by Power Grid Corporation of India Limited.

Date of hearing : 2.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Thermal Powertech Corporation India Limited (TPCIL)

Respondent : Power Grid Corporation of India Limited (PGCIL)

Parties present : Shri Sitesh Mukherjee, Advocate, TPCIL  
Shri Gautam Chawla, Advocate, TPCIL  
Ms. Akanksha Tyagi, Advocate, TPCIL  
Shri K. Mahesh, TPCIL  
Ms. Suparna Srivastava, Advocate PGCIL  
Shri Swapnil Verma, PGCIL  
Shri Dilip N. Rozekar, PGCIL

**Record of Proceedings**

Learned counsel for the petitioner requested for a short adjournment in the matter. Learned counsel for PGCIL had no objection in this regard. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 6.7.2017.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**